ब अदालत सहायक समाहर्ता प्रथम वर्ग, अर्की, जिला सोलन, हिमाचल प्रदेश

केस नं0 : 21 / IX of 2023 तारीख दायर : 24-11-2023 तारीख सुनवाई : 19-04-2024

विजय कुमार

बनाम

अजय कुमार आदि

विषय.——हि0प्र0 भू0—राजस्व अधिनियम, 1954 की जेर धारा 123 के अन्तर्गत तकसीम हेतु प्रार्थना—पत्र।

श्री विजय कुमार पुत्र श्री ओम प्रकाश, निवासी गांव गलोग, परगना सिंऊ, तहसील अर्की, जिला सोलन (हि0प्र0) भू0—राजस्व अधिनियम, 1954 की जेर धारा 123 के तहत इस कार्यालय में अपना तकसीम बारे प्रार्थना—पत्र दिया है कि राजस्व अभिलेख में हमारा व अन्य हिस्सेदारान जोकि खाता/खतौनी नं0 15/17, खसरा नं0/कित्ता 2, रकबा तादादी 00—17—82 है0, मौजा महाल गलोग, परगना सिंऊ में अलग—अलग खाता कायम करने बारे।

अतः इस मुनादी के माध्यम से सूचित किया जाता है कि यदि किसी भी व्यक्ति को तकसीम में अलग—अलग खाता कायम करने बारे कोई एतराज/आपित हो तो वह दिनांक 19—04—2024 को या इससे पूर्व इस अदालत को कोई एतराज/आपित प्रस्तुत कर सकता है। कोई एतराज/आपित प्रस्तुत न होने की सूरत में यह समझा जाएगा कि प्रार्थी के प्रार्थना—पत्र बारे किसी को कोई एतराज/आपित नहीं है तथा प्रार्थना—पत्र पर उचित कार्यवाही के आदेश पारित कर दिये जाएंगे।

आज दिनांक 19-03-2024 को हमारे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर ।

हस्ताक्षरित / — सहायक समाहर्ता प्रथम वर्ग, अर्की, जिला सोलन, हिमाचल प्रदेश।

In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Kasauli, District Solan (H.P.)

- 1. Sh. Rajeev Kumar aged 21 years D.O.B. 24-05-2002 s/o Sh. Kamal Kant, r/o Village Nehar, P.O. Badhalag, Tehsil Kasauli, District Solan (H.P.).
- 2. Smt. Babita Kumari aged 20 years D.O.B. 23-11-2003 d/o Sh. Narender Kumar, r/o Village Ukhu, P.O. Lagdaghat, Sub-Tehsil Ramshehar, District Solan (H.P.).

Versus

General Public

Notice u/s 15 of Special Marriage Act, 1954.

An application under section 15 of the Special Marriage Act, 1954 has been received in this Court from Sh. Rajeev Kumar s/o Sh. Kamal Kant, r/o Village Nehar, P.O. Badhalag, Tehsil Kasauli, District Solan (H.P.) (Bridegroom) and Smt. Babita Kumari d/o Sh. Narender Kumar, r/o

Village Ukhu, P.O. Lagdaghat, Sub-Tehsil Ramshehar, District Solan (H.P.) at present Smt. Babita Kumari w/o Sh. Rajeev Kumar s/o Sh. Kamal Kant, r/o Village Nehar, P.O. Badhalag, Tehsil Kasauli, District Solan (H.P.) for the registration of their marriage u/s 15 of the Special Marriage Act, 1954. The applicants, have further declared in their affidavits dated 19-01-2024 that they have solemnized their marriage on 18-01-2024 with each other. Before taking further action in the said application, objections from the general public are invited for the registration of this marriage, objections in this regard should reach to this court on or before 20-04-2024 failing which the marriage shall be got registered as per the provisions of the law.

Issued on 20-03-2024 my hand and seal of the court.

Seal. Sd/
Marriage Officer-cum-Sub-Divisional Magistrate,

Kasauli, District Solan (H.P.).

In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Kasauli, District Solan (H.P.)

- 1. Sh. Rahul Rai aged 26 years D.O.B. 07-06-1997 s/o Sh. Hari Prasad, r/o HIG-4, Sector 1A, Parwanoo, Tehsil Kasauli, District Solan (H.P.).
- 2. Smt. Aliza aged 25 years D.O.B. 16-11-1998 d/o Late Sh. Ramesh Kumar, r/o H. No. 1087, Bharat Nagar Kalka, Tehsil Kalka (HR).

Versus

General Public

Notice u/s 05 of Special Marriage Act, 1954.

An application under section 05 of the Special Marriage Act, 1954 has been received in this court from Sh. Rahul Rai s/o Sh. Hari Prasad, r/o HIG-4, Sector 1A, Parwanoo, Tehsil Kasauli, District Solan (H.P.) (Bride groom) and Smt. Aliza d/o Late Sh. Ramesh Kumar, r/o H. No. 1087, Bharat Nagar Kalka, Tehsil Kalka (HR) at present Smt. Aliza w/o Sh. Rahul Rai s/o Sh. Hari Prasad, r/o HIG-4, Sector 1A, Parwanoo, Tehsil Kasauli, District Solan (H.P.) for the registration of their marriage u/s 05 of the Special Marriage Act, 1954. The applicants, have further declared in their affidavits dated 24-08-2023 that they have solemnized their marriage on 29-07-2023 with each other. Before taking further action in the said application, objections from the general public are invited for the registration of this marriage, objections in this regard should reach to this Court on or before 20-04-2024 failing which the marriage shall be got registered as per the provisions of the law.

Issued on 19-03-2024 my hand and seal of the court.

Seal. Sd/-

In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Kasauli, District Solan (H.P.)

- 1. Sh. Ajay Kumar aged 26 years D.O.B. 13-11-1997 s/o Sh. Hari Prasad, r/o Village Shilora, P.O. Masulkhana, Tehsil Kasauli, District Solan (H.P.).
- 2. Smt. Muskan aged 20 years D.O.B. 26-03-2004 d/o Sh. Krishan Kumar, r/o Village Santokhi, P.O. Ganeshpur, Tehsil Narayangarh, District Ambala (HR).

Versus

General Public

Notice u/s 15 of Special Marriage Act, 1954.

An application under section 15 of the Special Marriage Act, 1954 has been received in this Court from Sh. Ajay Kumar s/o Sh. Hari Prasad, r/o Village Shilora, P.O. Masulkhana, Tehsil Kasauli, District Solan (H.P.) (Bridegroom) and Smt. Muskan d/o Sh. Krishan Kumar, r/o Village Santokhi, P.O. Ganeshpur, Tehsil Narayangarh, District Ambala (HR) at present Smt. Muskan w/o Sh. Ajay Kumar s/o Sh. Hari Prasad, r/o Village Shilora, P.O. Masulkhana, Tehsil Kasauli, District Solan (H.P.) for the registration of their marriage u/s 15 of the Special Marriage Act, 1954. The applicants, have further declared in their affidavits dated 21-03-2024 that they have solemnized their marriage on 06-07-2022 with each other. Before taking further action in the said application, objections from the general public are invited for the registration of this marriage, objections in this regard should reach to this court on or before 22-04-2024 failing which the marriage shall be got registered as per the provisions of the law.

Issued on 22-03-2024 my hand and seal of the court.

Seal. Sd/-

Marriage Officer-cum-Sub-Divisional Magistrate, Kasauli, District Solan (H.P.).

In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Kasauli, District Solan (H.P.)

- 1. Sh. Sunny Tanwar aged 37 years D.O.B. 15-02-1986 s/o Sh. Beli Ram Tanwar, r/o Village Bishanpur, P.O. Kuthar, Tehsil Kasauli, District Solan (H.P.).
- 2. Smt. Anjani aged 37 years D.O.B. 27-04-1986 d/o Sh. Narayan Dass, r/o Village Chewla, P.O. Rounri, Tehsil & District Shimla (H.P.).

Versus

General Public

Notice u/s 15 of Special Marriage Act, 1954

An application under section 15 of the Special Marriage Act, 1954 has been received in this Court from Sh. Sunny Tanwar s/o Sh. Beli Ram Tanwar, r/o Village Bishanpur, P.O. Kuthar, Tehsil Kasauli, District Solan (H.P.) (Bride groom) and Smt. Anjani d/o Sh. Narayan Dass, r/o Village Chewla, P.O. Rounri, Tehsil & District Shimla (H.P.) at present Smt. Anjani w/o Sh. Sunny Tanwar s/o Sh. Beli Ram Tanwar, r/o Village Bishanpur, P.O. Kuthar, Tehsil Kasauli, District Solan (H.P.) for the registration of their marriage u/s 15 of the Special Marriage Act, 1954. The applicants, have further declared in their affidavits dated 12-12-2023 that they have solemnized their marriage on 25-04-2021 with each other. Before taking further action in the said application, objections from the general public are invited for the registration of this marriage, objections in this regard should reach to this court on or before 22-04-2024 failing which the marriage shall be got registered as per the provisions of the law.

Issued on 22-03-2024 my hand and seal of the court.

Seal.

Marriage Officer-cum-Sub-Divisional Magistrate,

Kasauli, District Solan (H.P.).

In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Kasauli, District Solan (H.P.)

- 1. Sh. Ankur Sharma aged 43 years D.O.B. 15-12-1980 s/o Sh. Vinod Kumar, r/o EWS H. No. B1, Block No. 4, Sector-1, Parwanoo, Tehsil Kasauli, District Solan (H.P.).
- 2. Smt. Neeraja Bhardwaj aged 42 years D.O.B. 07-05-1981 d/o Late Sh. M.P. Bhardwaj, r/o V.P.O. Guga Saloh, District Kangra (H.P.).

Versus

General Public

Notice u/s 15 of Special Marriage Act, 1954

An application under section 15 of the Special Marriage Act, 1954 has been received in this Court from Sh. Ankur Sharma s/o Sh. Vinod Kumar, r/o EWS H. No. B1, Block No. 4, Sector-1, Parwanoo, Tehsil Kasauli, District Solan (H.P.) (Bridegroom) and Smt. Neeraja Bhardwaj d/o Late Sh. M.P. Bhardwaj, r/o V.P.O. Guga Saloh, District Kangra (H.P.) at present Smt. Neeraja Bhardwaj w/o Sh. Ankur Sharma s/o Sh. Vinod Kumar, r/o EWS H. No. B1, Block No. 4, Sector-1, Parwanoo, Tehsil Kasauli, District Solan (H.P.) for the registration of their marriage u/s 15 of the Special Marriage Act, 1954. The applicants, have further declared in their affidavits dated 15-02-2024 that they have solemnized their marriage on 31-07-2010 with each other. Before taking further action in the said application, objections from the general public are invited for the registration of this marriage, objections in this regard should reach to this Court on or before 24-04-2024 failing which the marriage shall be got registered as per the provisions of the law.

Issued on 22-03-2024 my hand and seal of the court.

Marriage Officer-cum-Sub-Divisional Magistrate, Kasauli, District Solan (H.P.).